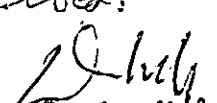


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>22/4/93</u>	Mr. J. K. Karghik - Counsel for the petitioner. mp for early hearing is rejected.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman
	Copy sent to the app. Counsel & mp Counsel on vide 3359 & 3360 Date <u>17-5-93</u> 